

explored. However, in the absence of any positive viable proposal, BIFR recommended for winding up of the company and forwarded its recommendation to Allahabad High Court where the winding up proceedings of the company are pending. The Sick Industrial Companies (Special Provisions) Act, 1985, provides for payment of compensation to the workers affected by winding up of a company.

#### **Stoppage of Ahmedabad-Bombay Janta Express at Karjan Railway Station**

4188 SHRIMATI BHAVNA BEN DEVRAJ BHAI CHIKHALIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have received any representation for the stoppage of Ahmedabad-Bombay Janta Express at Karjan railway station (Gujarat); and

(b) if so, the steps taken/proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) Examined but not found operationally feasible.

#### **Private Producers in Doordarshan**

4189. SHRI ANNASAHIB M.K. PATIL :

SHRI SANAT KUMAR MANDAL :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Doordarshan has recently relaxed norms about the role of private producers in the making of new programmes;

(b) if so, the details thereof and the rationale behind this relaxation;

(c) the impact of the changes on operational and financial position of Doordarshan;

(d) the details of the other proposals under consideration for other programmes on Doordarshan network;

(e) the new guidelines for dropping of anchor persons hosting shows on other private channels besides Doordarshan from the national network; and

(f) the difference between news programmes and current affairs programmes?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) No, Sir.

(b) and (b). Do not arise.

(d) Proposals from outside producers are considered under various categories depending upon Doordarshan's programme requirements and quality and contents of the proposed programmes.

(e) Persons anchoring Current Affairs programmes telecast on Doordarshan channels are not supposed to anchor any other programme on any channel other than a Doordarshan Channel.

(f) A new programme is similar to a news bulletin in which events and developments are reported as news items, whereas a current affairs programme presents the background and analysis of a current development in a field of activity.

#### **Electrification of Railway Routes**

4190. SHRI MURLIDHAR JENA :

SHRI K.P. SINGH DEO :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have sanctioned the electrification of railway route from Kharagpur to Vizag via Khurda;

(b) if so, whether the first phase from Kharagpur to Bhubaneswar (320.kms) is proposed to be completed during 1996-97;

(c) if so, the progress as on date; and

(d) the expected date of the completion of the electrification of the entire route?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir. The section Kharagpur to Vizag (Vishakhapatnam) is proposed to be electrified in two phases as under :

Phase I : Kharagpur-Bhubaneswar section including Paradeep-Talcher branch line.

Phase II : Bhubaneswar to Vishakhapatnam.

(b) to (d) Electrification in first phase from Kharagpur to Bhubaneswar is planned for completion upto March 2002 and Bhubaneswar to Vishakhapatnam upto March 2002.

#### **Casual Staff in Delhi Doordarshan**

4191. SHRI SHANTILAL PARSOTAMDAS PATEL :

SHRI NAMDEO DIWATHE :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a large number of Assistants are working on casual basis for over 10 years in Delhi Doordarshan;

(b) if so, the category wise details thereof and the reasons for not regularising their services so far;

(c) the steps taken or propose to be taken by the Government to regularise these Assistants; and